

**Central Administrative Tribunal
Principal Bench**

OA 1800/2013

this the 27th day of November, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N.Shrivastava, Member (A)**

Shri Madan Mohan Meena (Ex. TGT Teacher)
S/o Shri Chand Meena
R/o C-106 Millenium Apartment
Sector-18, Rohini, Delhi-85 Applicant

(By Advocate:Shri R.K.Sharma)

Versus

1. Govt. of NCT of Delhi
The Chief Secretary
Players Building, ITO, New Delhi
2. The Director of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi
3. The Secretary
Ministry of Human Resource Development, Department
Department of Education, Shastri Bhawan, New Delhi
4. The Director
National Council for Teacher Education
Eastern Regional Committee
15, Neelakantha Nagar, Nayapalli
Bhubaneswar - 751012 Respondents

(By Advocate:Shri Vijay Pandita for R-1 & 2
Shri D.S.Mahendru)

ORDER (Oral)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. The applicant, an Assistant Teacher (Primary) and working under the respondents, filed the present OA aggrieved by the impugned annexure A-1 dated 27.09.2006 whereby his services were terminated on the ground that his B.Ed. degree obtained from Fakruddin Ali Ahmed Teacher Training College, Darbhanga was invalid. After the OA is filed, the 4th respondent i.e. NCTE, vide their counter stated that on verification, it was found that the Degrees obtained by the applicant and other students from the said College during the academic years 1995-1996 to 1998-1999 are valid.

3. Today, the learned counsel for the Respondent nos.1 & 2 filed an affidavit stating that in view of the declaration that the B.Ed. degree of the applicant as valid, they are going to cancel the impugned termination order shortly.

4. In the circumstances, the OA is disposed of by directing the respondent Nos.1 & 2 to pass appropriate orders in terms of their affidavit dated 27.11.2015 by withdrawing the impugned Annexure A-1 dated 27.09.2006, with all consequential benefits within four weeks. However, the applicant is entitled for arrears of the pay w.e.f. 02.01.2013 i.e. the date from which NCTE declared his Degree is to be valid. No costs.

(K.N.Shrivastava)
MEMBER(A)

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(V. Ajay Kumar)
MEMBER (J)